

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2083
ANSWERED ON:06.12.2006
NATIONAL ROAD SAFETY POLICY
Barman Shri Ranen

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether after implementation of National Road Safety Policy, the number of road accidents has come down;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b) The National Road Safety Policy is under formulation stage. As reported by the States/UTs, the details of the road accidents in the country during the year 2002, 2003 & 2004 (the latest data available) are as under:-

(In Numbers)
Year No. of Accidents
2002 407497
2003 406726
2004 429910

(c) The safety of road users is primarily the responsibility of the concerned State Government. However, this department has taken several steps to improve road safety for road users which are as under:

- i) Road safety is an integral part of road design at planning stage for National Highways/Expressways.
- ii) Various steps to enhance road safety such as road furniture, road markings/road signs, introduction of Highway Traffic Management System using Intelligent Transport System, enhancement of discipline among contractors during construction, road safety audit on selected stretches, have been undertaken by National Highways Authority of India.
- iii) Refresher training to Heavy Motor Vehicle drivers in the unorganized sector.
- iv) Involvement of NGOs for road safety activities by Department of Road Transport and Highways and National Highways Authority of India.
- v) Setting up of Model Driving Training School in the country.
- vi) Publicity campaign on road safety awareness through audio-visual-print media.
- vii) Institution of National Award for voluntary organizations/individual for outstanding work in the field of road safety.
- viii) Tightening of safety standards of vehicles.
- ix) Provision of cranes and ambulances to various State Governments/NGOs under National Highway Accident Relief Service Scheme. National Highways Authority of India also provides ambulances at a distance of 50 Km. on each of its completed highways under its Operation & Maintenance contracts.
- x) Widening and improvements of National Highways from 2 lanes to 4 lanes and 4 lanes to 6 lanes etc.